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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 116/7/NCLT/AHM/2017

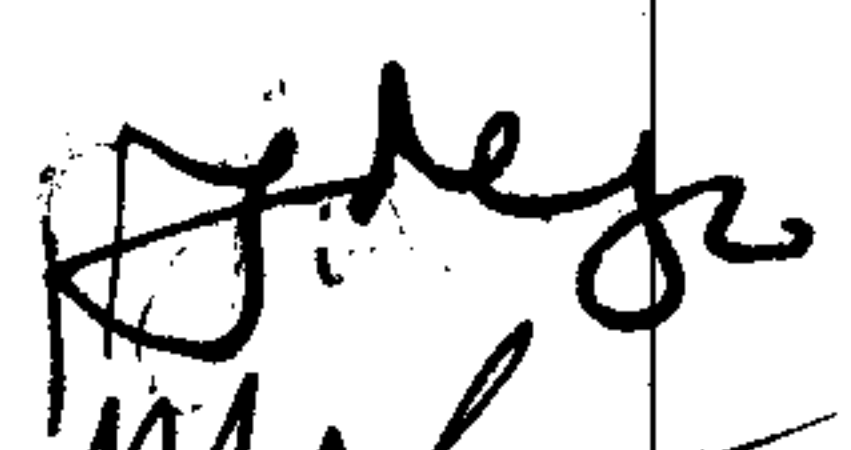

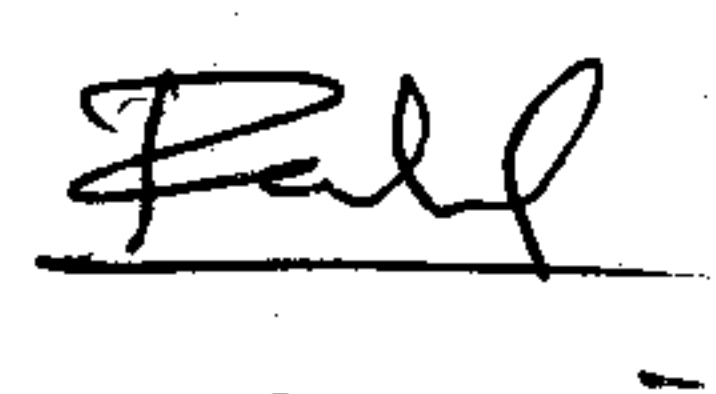
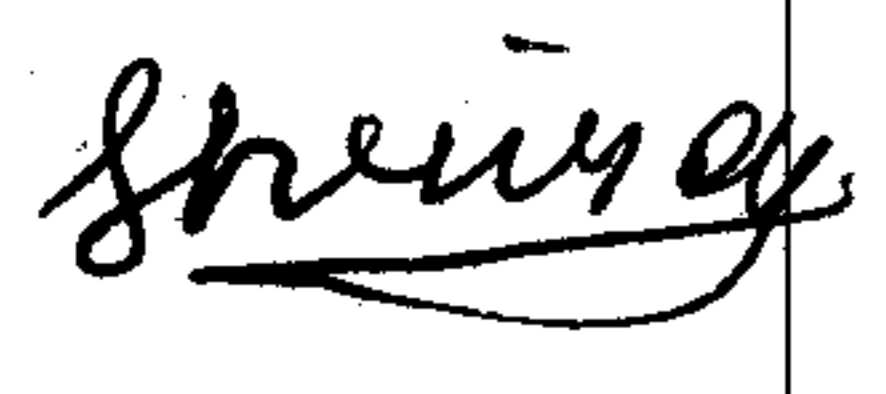
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company: Allahabad Bank
V/s.
Gujarat Foils Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pranav Desai	Lawyer	Petitioner	
2.	Mohan Solanki	Lawyer	Petitioner	
3.	Sr. Counsel Saurabh Soparkar		Petitioner	
	Raheel Patel	Advocate	Respondent	
	Shriraj Khambete	Advocate	Respondent	

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Pranav Desai with Learned Advocate Mr. Mohan Solanki present for Financial Creditor/Petitioner. Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Respondent.

Heard reply arguments of learned Counsel for petitioner.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 08th day of November, 2017.